<table>
<thead>
<tr>
<th>(1)</th>
<th>MAINTENANCE OFFICER</th>
<th>(2)</th>
<th>OFFICE ADDRESS</th>
<th>(3)</th>
<th>POST CODE</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

**Date**: 01/01/2017

**Signature**:

---

**NOTES**

1. In the case where it is not possible to assess the value correctly, the notary appointee in relation to present conditions may be indicated.

```
NOTES:
- The columns should be filled up neatly in capital letters.
- The wording in no columns or on the previous page should be crossed out and full details provided.
- The words in capital letters should be used in the name of all members of the family and in the name of any other person dependent on government service.
- The expression "not filled in" and "not filled in" and or similar expressions in the table or form is inserted to be filled in and submitted by every member of Class I or Group (or) Service under this Act.
- The expression "subject to" and or similar expressions are inserted to be filled in and submitted by every member of Class II or Group (or) Service under this Act.
- The expression "subject to" and or similar expressions are inserted to be filled in and submitted by every member of Class III or Group (or) Service under this Act.
- The expression "subject to" and or similar expressions are inserted to be filled in and submitted by every member of Class IV or Group (or) Service under this Act.
- The expression "subject to" and or similar expressions are inserted to be filled in and submitted by every member of Class V or Group (or) Service under this Act.

---

<table>
<thead>
<tr>
<th>(4)</th>
<th>DESCRIPTION OF LAND</th>
<th>(5)</th>
<th>VALUE</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td></td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

---

**Filing Date**: 12/03/2017

**Signature**:

---

**NOTES**

1. In the case where it is not possible to assess the value correctly, the notary appointee in relation to present conditions may be indicated.